

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 82/59/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (12) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVILAL DEORA	COUNSEL for Petitioner	cs@tapasvildeora@gmail.com 9966279213	Tapas


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
for R1-R4 P. Anandender Reddy	Adv	9246501212	P. Anand

ORDER

Heard, Mr.Tapasvilal Deora, learned Counsel for the Petitioner and Mr.P.Anil Mukherji, learned Counsel for the Respondent.

At the request from both the Counsels, case is posted to 07-11-2017.


Member (T)


Member (J)